

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6695 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1321 of 2026	Om Prabhu Ashish Co-Operative Housing Society Limited Vs. Vivaa Tradecom Limited & Anr.	Madhav Atul Chitale

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